## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.438/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Pahr

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

| Name of the Company |            | Barat Hotels & ResortsPvt.LtdVs-Registrar of Companies, W.B |                        |                     |
|---------------------|------------|---|------------------------|---------------------|
| Under Section       |            | 252 (3)   |                        |                     |
| SI.<br>No.          | Representa | nation of Authorized<br>tive (IN CAPITAL<br>ETTERS)         | Appearing on behalf of | Signature with date |

1. PATITA PABAN BISHUM, MU

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit

Issue notice on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and Registrar of Companies, West Bengal for their paragraphwise comments within 30 days from today.

Appellant is also directed to serve the copy of the petition on the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies,

West Bengal and file affidavit of service within 7 days from today.

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Appellant is further directed to file an affidavit to show that the company is an on-going concern and not a shell company.

List on 09/01/2018.

Sd (linear K.B.)

(Jinan K.R.) Member (J) 80

(Vijai Pratap Singh) Member (J)